



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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June 26, 2020

Calendar for Auction of Government of India Treasury Bills
(For the Quarter ending September 2020)

After reviewing the cash position of the Central Government, the Reserve Bank of India, in consultation with Government of India has decided to notify the amounts for the issuance of Treasury Bills for the quarter ending September 2020 as under:

Notified amount for auction of T-Bills (01 July 2020 – 30 September 2020)					
(₹ crore)					
Date of Auction	Issue Date	91 Days	182 Days	364 Days	Total
01-07-2020	02-07-2020	12,000	13,000	10,000	35,000
08-07-2020	09-07-2020	12,000	13,000	10,000	35,000
15-07-2020	16-07-2020	12,000	13,000	10,000	35,000
22-07-2020	23-07-2020	12,000	13,000	10,000	35,000
29-07-2020	30-07-2020	12,000	13,000	10,000	35,000
05-08-2020	06-08-2020	12,000	13,000	10,000	35,000
12-08-2020	13-08-2020	12,000	13,000	10,000	35,000
19-08-2020	20-08-2020	12,000	13,000	10,000	35,000
26-08-2020	27-08-2020	12,000	13,000	10,000	35,000
02-09-2020	03-09-2020	12,000	13,000	10,000	35,000
09-09-2020	10-09-2020	12,000	13,000	10,000	35,000
16-09-2020	17-09-2020	12,000	13,000	10,000	35,000
23-09-2020	24-09-2020	12,000	13,000	10,000	35,000
Total		1,56,000	1,69,000	1,30,000	4,55,000

2. The Reserve Bank of India in consultation with Government of India will continue to have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.4\(2\)-W&M/2018 dated March 27, 2018](#) issued by the Government of India, as amended from time to time.

Press Release: 2019-2020/2555

(Yogesh Dayal)
Chief General Manager